

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 12
IA No. 82/JPR/2022
IA No. 619/JPR/2022
IA No. 105/JPR/2023
IA No. 109/JPR/2023
IA No. 264/JPR/2023
IA No. 275/JPR2023
IA No. 147/JPR/2024
IA No. 196/JPR/2024
CP No. (IB)- 162/7/JPR/2020
Under Section 7 of IBC, 2016

In the matter of:

Radhey Shyam Yadav & Ors. Financial Creditor/Applicant

Versus

Sanwariyaji Business Venture Pvt. Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prashant Agarwal, RP
Hemant Kothari, Adv.
Ayush J. Rajani, Adv.
Khushboo Shah, Adv.
For the SRA : Prateek Kasliwal, Adv.
For the Respondent : Bhanu Mishra, Adv.
Ravindra Kumar, Adv.
Manjeet Kaur, Adv.

ORDER

List the matter on 13.05.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

April 22, 2024